

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(a)

O.A. No. 54/1993

Monday this the 11th Day of November, 1996

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Dr. S.C. Sharma,
S/o Late Dr. S.L. Sharma,
Resident of D-II/81, Kidwai Nagar (East),
New Delhi. Applicant

(By Advocate:Sikri & Co.)

VS

1. Union of India,
Through the Secretary to the Govt. of India,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.

2. The Director of Health Services,
Ministry of Health & Family Welfare,
Nirman Bhawan.
New Delhi.

3. Dr. A.K. Mukherjee,
Acting Director of Health Services,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.

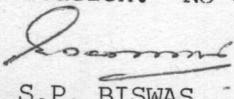
4. Dr. V.S. Singhal,
Director,
Central Government of Health Scheme,
Nirman Bhawan,
New Delhi Respondents

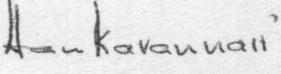
The application having been heard on 11.11.1996 the
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J) CHAIRMAN

Learned Counsel for applicant submits that
the application has become infructuous by passage of
time. Recording the submission, we dismiss the
application. No costs.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
CHAIRMAN